

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

O.A. NO. 720/2002

Gopal Prasad Sonakia, aged about 42 years, S/o. Late Shri Narmada Prasad Sonakia, Working as Lower Division Clerk, Ordnance Factory, Itarsi, Distt. Hoshangabad.

... Applicant

V e r s u s

1. Union of India, through Secretary, Ministry of defence, New Delhi.

2. General Manager, Ordnance Factory, Itarsi, Distt. Hoshangabad.

3. Asstt. Labour Welfare Commissioner (S), Ordnance Factory, Itarsi, District Hoshangabad.

... Respondents

Counsel :

Shri S.K. Nayak for the applicant.

Coram :

Hon'ble Shri R.K. Upadhyaya -- Member (Admn.).

O R D E R (oral)  
(Passed on this the 30th day of January 2003)

This original Application was earlier dismissed for non-prosecution by order dated 18/11/2002. That order was set-aside by order dated 30/01/2003 in Misc. Application No. 1626/2002 and this OA was restored to its original number.

2. The learned counsel of the applicant states that the grievance of the applicant is genuine and that this Tribunal should pass suitable order to mitigate the same. His attention was invited to the order of this Tribunal dated 30/10/2002 in which the following query was made :

*Chungnam*

"Heard Shri R.N. Tiwari for the applicant. He was asked to explain as to how in para 5 of the synopsis it was alleged that his signature was obtained on a blank paper whereas in paragraph 4.3 at page 3, second line it was claimed that he was made to sign on papers where something in English was written. He was also asked to show as to how the issue involved is a service matter".

Inspite of opportunities given, no reasons have been given as to how this can be a service matter in which this Tribunal had jurisdiction to adjudicate on the grievances of the applicant. In this view of the matter this Original Application is dismissed for want of jurisdiction. The <sup>applicant</sup> will be at liberty to prosecute this case in an appropriate forum.

*R. K. Upadhyaya*

(R.K. UPADHYAYA)  
MEMBER (A)

प्राप्तिकर्ता जी को लिखा  
प्राप्तिकर्ता जी को लिखा  
(1) अधिकारी, अधिकारी  
(2) अधिकारी, अधिकारी  
(3) अधिकारी, अधिकारी  
(4) अधिकारी, अधिकारी  
सूचना के अनुसार, जी

*Sridharyayak - Oct 03*

*John S. Clegg*  
4/2/03

18/03  
on 4/2/03  
BB

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No.720 of 2002

Jabalpur, this the 18th day of November, 2002.

Hon'ble Mr. R.K. Upadhyaya- Member (Administrative)

Gopal Prasad Sonakia  
aged about 42 years, S/o late  
Shri Narmada Prasad Sonakia,  
Working as Lower Division Clerk,  
Ordnance Factory Itarsi,  
District Hoshangabad.

-APPLICANT.

(By Advocate- None)

Versus

1. Union of India, through Secretary,  
Ministry of Defence, New Delhi.
2. General Manager,  
Ordnance Factory Itarsi,  
Distt. Hoshangabad.
3. Asstt. Labour Welfare Commissioner (s)  
Ordnance Factory, Itarsi,  
District Hoshangabad.

-RESPONDENTS.

ORDER (ORAL)

This case was earlier listed on 30.10.2002 when learned counsel of the applicant Shri R.N. Tiwari was heard. Following orders were passed on that date:-

"Heard Shri R.N. Tiwari for the applicant. He was asked to explain as to how in para 5 of the synopsis it was alleged that his signature was obtained on a blank paper whereas in paragraph 4.3 at Page 3, second line it was claimed that he was made to sign on papers where something in English was written. He was also asked to show as to how the issue involved is a service matter. Shri Tiwari seeks adjournment to seek instructions."

The learned counsel for the applicant was also asked to explain as to how the issue involved is a service matter. In spite of second call, nobody has appeared in this connection. Therefore, this application is dismissed for non-prosecution at the admission stage itself.

*Chh. M.A.P.M*  
(R.K. Upadhyaya)  
M(A)

पूँछांकन सं ओ/व्या..... जबलपुर, दि.....  
चलितिपि द्वारे दिन:-

(1) सवित्र, उच्च अध्यात्मिक वा प्राचीन वा, जबलपुर  
के जातंसल

(2) अपनी दीप्तिपूर्ण वा, जातंसल

(3) अपनी दीप्तिपूर्ण वा, जातंसल

(4) अपनी, दीप्तिपूर्ण, जबलपुर व्यापीड  
जातांसल वा अन्यथा कर्तव्याती देतु

Smt. N. Nagarkar, B.C.W  
28/11/02  
class  
उप शिक्षक

Issued  
On 21.11.02